

படிவம் B பொது அறிவிப்பு (திவால் நிலை மற்றும் திவால்நிலை போர்ட் ஆப் இந்தியா (கலைப்பு செயல்முறை) விதிமுறைகள், 2016-ன் ஒழுங்குமுறை 12-ன் கீழ்)	
KMP ஸ்பின்னர்ஸ் பிரைவேட் லிமிடெட் பங்குதாரர்களின் கவனத்திற்கு	
தொடர்பான விபரங்கள்	
1. நிறுவன கட்டாளர் பெயர்	KMP ஸ்பின்னர்ஸ் பிரைவேட் லிமிடெட்
2. நிறுவன கட்டாளர் இணைத்த தேதி	12.07.2006
3. நிறுவன கட்டாளரை இணைத்த/பதிவு செய்த அதிகாரி	நிறுவனங்கள் சட்டம், 1956-ன் கீழ் ROC - கோயம்பத்தூர் இணைக்கப்பட்டது
4. நிறுவன கட்டாளரின் கார்ப்பரேட் அடையாள எண்/குறுகிய பொறுப்பு அடையாள எண்.	U17111TZ2006PTC012922
5. நிறுவன கட்டாளரின் பதிவு மற்றும் பிரின்ஸ்பல் அலுவலகம் (எதேனும் இருப்பின்) முகவரி	SF எண். 299/7, சின்னார்பாளையம் இளந்தகுட்டை அஞ்சல், வெப்படை, திருச்செங்கோடு தாலுகா, ஈரோடு-638008 தமிழ்நாடு
6. திவால் தீர்வு செயல்முறை முடிவடையும் நாள்	18.11.2025
7. நிறுவன கட்டாளரின் திவால் தன்மை துவங்கிய நாள்	18.11.2025
8. இடைக்கால தீர்மான நிபுணரின் பெயர் மற்றும் பதிவு எண்.	பேலியூர் ரீசொல்யூஷன்ஸ் பிரைவேட் லிமிடெட் பிரதிநிதி : ரவீந்திர பேலியூர் பதிவு எண். IBB/PE-0163/PA-1/2023-24/50073
9. வாரியத்தில் பதிவு செய்யப்பட்ட தீர்மான நிபுணரின் முகவரி மற்றும் E-Mail முகவரி	"ஸ்ரீவத்ஸா", 428, 19வது B குறுக்கு, 3வது பிளாக், ஜெயநகர், பெங்களூரு-560 011 Tele: +91 80 26540193 Email: ip@beleyur.com
10. தீர்மான நிபுணரின் கடித பரிமாற்றத்திற்கான முகவரி மற்றும் E-Mail முகவரி	"ஸ்ரீவத்ஸா", 428, 19வது B குறுக்கு, 3வது பிளாக், ஜெயநகர், பெங்களூரு-560 011 Tele: +91 80 26540193 Email: ibc-kmpspinnners@beleyur.com
11. கிளைம்கள் சமர்ப்பிக்கும் கடைசி நாள்	24.12.2025

தேசிய கம்பெனி சட்ட தீர்ப்பாயம், சென்னை உத்தரவின்படி KMP ஸ்பின்னர்ஸ் பிரைவேட் லிமிடெட்-ன் கலைப்பிற்கான செயல்முறைகள் 18.11.2025 (உத்தரவு பதிவேற்றம் செய்யப்பட்ட நாள் 21.11.2025) அன்று ஆரம்பிக்க உத்தரவிட்டுள்ளது என இதன் மூலம் அறிவிப்பு அளிக்கப்படுகிறது.

KMP ஸ்பின்னர்ஸ் பிரைவேட் லிமிடெட்-ன் பங்குதாரர்கள் தங்களது உரிமை கோரல்களுக்கான ஆதாரங்களை **24.12.2025** அன்று அல்லது அதற்கு முன்பாக வ.எண்.10-ல் குறிப்பிட்டுள்ள கலைப்பாளரின் முகவரியில் சமர்ப்பிக்குமாறு இதன் மூலம் கேட்டுக் கொள்ளப்படுகிறார்கள்.

நிதி கடன் வழங்கியவர்கள் தங்களது உரிமை கோரிக்கைக்கான ஆதாரங்களை மின்னணு மூலமாக மட்டுமே சமர்ப்பிக்க வேண்டும். அனைத்து பிற பங்குதாரர்கள் தங்களது உரிமை கோரலுக்கான ஆதாரங்களை நேரிலோ, அஞ்சல் வழியாகவோ அல்லது மின்னணு வழியாகவோ சமர்ப்பிக்கலாம்.

கிளைம்கள் பெற தவறான அல்லது தவறான ஆதாரங்களை சமர்ப்பித்தால் அபராதம் விதிக்கப்படும்.

பங்குதாரர் கலைப்பு செயல்முறையின்போது தனது கோரிக்கைகளை சமர்ப்பிக்கவில்லை என்றால், அத்தகைய பங்குதாரர் நிறுவன திவால்நிலைத் தீர்மானத்தின் போது சமர்ப்பிக்கும் கோரிக்கைகள் இந்திய திவால்நிலை மற்றும் திவால்நிலை வாரியம் (கார்ப்பரேட் நபர்களுக்கான திவால்நிலைத் தீர்மான செயல்முறை) விதிமுறைகள் 2016-ன் கீழ் நிரூபிக்கப்பட்டால், பிரிவு 38-ன் கீழ் சமர்ப்பிக்கப்பட்டதாக கருதப்படும்.

Sd/-
பிரதிநிதி - ரவீந்திர பேலியூர்
பேலியூர் ரீசொல்யூஷன்ஸ் பிரைவேட் லிமிடெட்
கலைப்பாளர்

நாள் : 24.11.2025
இடம் : பெங்களூர்

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF KMP SPINNERS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of corporate debtor	KMP SPINNERS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	12th July 2006
3. Authority under which corporate debtor are incorporated / registered	ROC - Coimbatore Incorporated under the Companies Act, 1956
4. Corporate Identity Number (CIN) of Corporate Debtor	U17111TZ2006PTC012922
5. Address of the registered office and principal office (if any) of Corporate debtor	SF No 299/7, Chinnarpalayam, Elanthakuttai Post, Veppadai, Tiruchengode Taluk Erode - 638008 Tamil Nadu
6. Date of closure of insolvency resolution process	18th November 2025
7. Liquidation commencement date of the corporate debtor	18th November 2025
8. Name and registration number of the insolvency professional acting as Liquidator	Beleyur Resolutions Private Limited represented by Ravindra Beleyur Reg No. : IBB/PE-0163/PA-1/2023-24/50073
9. Address and e-mail of the liquidator, as registered with the Board	'Shreevathsa', 428, 19th B Cross, 3rd Block, Jayanagar Bengaluru-560 011 Tel: +91 80 26540193 Email: ip@beleyur.com
10. Address and e-mail to be used for correspondence with the liquidator	'Shreevathsa', 428/ 19th B Cross, 3rd Block, Jayanagar, Bengaluru-560011 Tele: +91 80 26540193 Email: ibc-kmpspinnners@beleyur.com
11. Last date for submission of claims	24th December 2025

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of the liquidation of KMP Spinnners Private Limited on 18th November 2025. (Order uploaded on 21st November 2025)

The stakeholders of KMP Spinnners Private Limited are hereby called upon to submit their claims with proof, on or before **24th December 2025**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under Section 38.

Sd/-
Ravindra Beleyur
Representing Beleyur Resolutions Private Limited
Liquidator

Date: 24th November 2025
Place: Bengaluru

8 x 19 cms

The above notice was published in the following print media on 25th November 2025:

1. The New Indian Express (English) - All Tamil Nadu Editions
2. The Hindu (Tamil) - All Tamil Nadu Editions

Civic officials trying to evict us, alleges home that cares for 350 elderly inmates

S KUMARESAN @ Chennai

AN old-age home, mainly offering care to those abandoned by their families, run by Little Drops Public Charitable Trust for the past 33 years in Koluthuvancheri, under the Iyyappanthangal village panchayat, has accused local officials of sustained harassment and pressure to evict them.

They said that the move was to demolish a portion of its building, allegedly to aid a private apartment located nearby. The home has around 350 elderly residents, including around 100 who are bedridden, many of whom living there for several years.

According to the trust, MSME Minister T M Anbarasan visited the site on November 14 and stressed the need for building the canal. In an e-mail complaint to the Chief Minister's Cell, the trust alleged that the minister told them to shift the old-age home elsewhere.

In letters sent to the Kancheepuram collector, Pa-



Drops Public Charitable Trust, which is home to around 350 elderly residents abandoned by their families, in Koluthuvancheri | MARTIN LOUIS

dappai block development officer, Kundrathur tahsildar, Social Welfare Department, State Human Rights Commission, the Chennai Metropolitan Development Authority, and local police, the trust alleged that the panchayat's actions were "arbitrary, illegal, and aimed at crippling their service."

Residents and staff told *TNIE*



on condition of anonymity that an apartment complex with around 10 units was built a few years ago near the home. Alleging violations in the construction, they said the builder had extended a vehicle ramp and septic tank onto the road.

Unable to manage sewage due to the absence of a proper drainage line, the builder allegedly attempted to construct a

drainage channel in the name of a 'stormwater canal', to direct the outflow into a canal located behind the premises of the elderly care home. This, the trust said, would require demolition of a portion of the home.

Officials from the Iyyappanthangal panchayat have been pressurising the trust to surrender part of its patta land, staff alleged. They claimed the panchayat insisted the drainage line must pass through the home's premises for the "welfare" of the residents of a street.

The home said the canal could instead be routed via a nearby street without affecting any buildings. They also alleged the proposed canal would function as a sewage line, as the street lacks a dedicated drainage system.

Repeated attempts by *TNIE* to reach Iyyappanthangal panchayat president Jemila Pandurengan and the Kanchipuram collector for a comment were unsuccessful.

PATIENT'S DEATH Med officers' assn slams suspension of PG doctor

EXPRESS NEWS SERVICE
@ Chennai

THE Tamil Nadu Medical Officers Association (TNMOA) condemned the suspension of a second year PG doctor in the emergency medicine department, at the Rajiv Gandhi Government General Hospital (RGGGH), for allegedly failing to triage a patient according to protocol.

In the suspension order, Madras Medical College and RGGGH dean said the doctor was placed under suspension for seven days for failing to comply with the emergency patient algorithm related to examination and triaging of patients in the receiving area of the casualty department. The order was issued on November 19.

TNMOA, in a statement, condemned the dean's action and termed it 'illogical and hasty'. The association

also urged the director of medical education and research to immediately intervene, revoke the suspension order and form a fair inquiry panel to ascertain the actual sequence of events.

Suspending a PG student who is still under training without establishing supervisory accountability is unwarranted, unfair and sets a dangerous precedent, it said. "How can a PG trainee be held solely responsible for the unfortunate death of a patient, when a PG is a student expected to work strictly under supervision," the statement added.

A senior doctor at the hospital said the PG doctor, without consulting superiors, shifted the patient to the ward from the emergency unit. The patient collapsed in the ward. She should have consulted a professor or seniors before making the decision, the doctor said.



TVK supporters held for assault on YouTuber

EXPRESS NEWS SERVICE @ Chennai

FOUR TVK supporters were arrested on charges of attacking a YouTuber outside a cinema hall in Vadapalani on November 21, after accusing him of uploading videos critical of party leader and actor Vijay.

Police identified the accused as Balakrishnan, Dhanush, Ashok, and Parthasarathy - all residents of Avadi. They have been booked under BNS sections for assault, causing hurt, criminal intimidation, use of obscene language, and disturbing public order.

Kiran Bruce of Mugali-vakkam, a content creator, told police that the four confronted him as he exited the theatre, questioned him about his videos, threatened to kill him, and mocked his earnings, and he sustained minor injuries. Acting on his complaint, Vadapalani police reviewed CCTV footage and confirmed that the suspects were inside the theatre. They were detained, produced before a magistrate and remanded in judicial custody.

Cop assaulting bizman caught on cam, booked

EXPRESS NEWS SERVICE @ Chennai

A head constable from the West Mambalam police station has been booked on charges of assaulting a businessman at a textiles showroom in Pondy Bazaar. The victim, Siva (36), who runs a real estate business with his associate Tamilarasan (38), told the police the confrontation arose from a long-standing dispute over commission dues amounting to ₹10 lakh. Both men hail from Thanjavur and

reportedly had a fallout after Siva failed to pay commissions.

Police said Tamilarasan had approached his friend Senthil, a head constable, seeking help to settle the dispute. Senthil visited the Panagal Park area showroom a few weeks ago, where Siva was shopping. What began as a conversation soon escalated into an argument, and Senthil allegedly slapped Siva several times. The assault was recorded on the store's CCTV cameras.

Udhaya inaugurates 377 completed projects, distributes welfare aid

EXPRESS NEWS SERVICE @ Chennai

DEPUTY Chief Minister Udhayanidhi Stalin, on Monday, inaugurated 377 completed development works in Tiruvallur district, executed at an estimated cost of ₹333.3 crore, and laid the foundation stone for 211 new projects worth ₹137.4 crore. He also commenced the distribution of welfare assistance worth ₹1,000.3 crore to 1.1 lakh beneficiaries.

Speaking at a government function at Sundaracholapuram in Tiruvallur, the deputy CM said ration cards were issued to

2,000 people and 37,000 families received house-site pattas at the function alone. Recently, Chief Minister MK Stalin distributed 65,000 house-site pattas at a function held in Tiruvallur. In the last 4.5 years, the state government has issued about 20 lakh house-site pattas, he added. "A patta is not a concession given by the government, it is your right. My greetings to everyone receiving pattas today. You can now live peacefully and securely in your own homes," he said.

Udhayanidhi said under the Kalaignar Kanavu Ilam



Deputy CM Udhayanidhi Stalin flags off buses at the Ambattur Industrial Estate bus stand, renovated under Vada Chennai Valarchi Thittam, on Monday | PRAVAKUMAR

Scheme, 4,000 people received orders for constructing concrete houses. He also reiterated that from December 15, all entitled women will receive ₹1,000 monthly assistance when the scheme is expanded to include the remaining eligible women. Identity cards were also issued today to 50,000 women members of Self-Help Groups.

In Ambattur Industrial Estate, the deputy CM inaugurated the upgraded Ambattur Estate Bus Terminus, modernised at ₹11.8 crore under the North Chennai Development Scheme, and flagged off 51 new MTC buses.

PUBLIC NOTICE

(Original Property Documents Lost)
I am S Senthil Kumar working as an Administrative Officer at M/s. Ramco Super Leathers Limited, do hereby inform to the General Public that I have lost the original Deeds of Sale as detailed below pertaining to the immovable property belonging to M/s. Ramco Super Leathers Limited, having its Registered Office now at Sethu House, No.28, Dr. Alagappa Road, Chennai-600 084.

The details of the original Deeds of Sale which has been lost are as follows:

- Original of Deed of Sale dated 30.03.1984 executed by Mr. Munuswamy Maistry in favour of Mr. K. Venkataraman and others registered as Document No. 1450 of 1984 in the Office of the Sub-Registrar, Adyar.
- Original of Deed of Sale dated 09.07.1984 executed by Mrs. Jayalakshmi and others in favour of Mr. B. Hrishikesan registered as Document No. 1945 of 1984 in the Office of the Sub-Registrar, Adyar.
- Original of Deed of Sale dated 09.07.1984 executed by Mrs. Jayalakshmi and others in favour of Mrs. V. Padma registered as Document No. 1946 of 1984 in the Office of the Sub-Registrar, Adyar.
- Original of Deed of Sale dated 09.07.1984 executed by Mrs. Jayalakshmi and others in favour of Mrs. R. Lalitha registered as Document No. 1947 of 1984 in the Office of the Sub-Registrar, Adyar.
- Original of Deed of Sale dated 09.07.1984 executed by Mrs. Jayalakshmi and others in favour of Mrs. M. Rajalakshmi registered as Document No. 1948 of 1984 in the Office of the Sub-Registrar, Adyar.
- Original of Deed of Sale dated 09.07.1984 executed by Mrs. Jayalakshmi and others in favour of Mrs. M. Tirupurasundari registered as Document No. 1949 of 1984 in the Office of the Sub-Registrar, Adyar.

If anyone finds the aforesaid original sale deeds, please contact me over phone number (9940561429) or at the following address:

Mr. Senthil Kumar S
M/s. Ramco Super Leathers Limited,
Sethu House, No.28,
Dr. Alagappa Road, Chennai-600 008.

EASTERN RAILWAY

Tender Notice No. PVC-R_25-26, dated: 20.11.2025. Dy. Chief Mechanical Engineer/C, Eastern Railway Workshop, Kanchrapara, Carriage Complex, North 24 Parganas, PO, Kanchrapara, Pin. 743145 inviting Open e-tender for the following work: **Name of work and its location:** PVC Stripping, Laying & Welding Work on Flooring of Conventional, LHB, MEMU (Trailer & Motor) and DEMU (Trailer & Motor) Coaches during POH at Carriage Complex, Kanchrapara through Works Contract on Open Tender basis for a duration of 01 (one) year. **Approx. cost of the work:** ₹ 63,22,815.40 including GST; **Tender Document Cost (TDC): Nil;** **Website from where the tender documents will be available:** Complete set of tender document is available on the Indian Railways e-procurement website **www.irops.gov.in** from 20.11.2025 to 12.12.2025 till 11.00 hrs. **Bid Security to be deposited:** ₹ 1,26,500/-; **Completion period of the work:** 01 (one) year. **Advertisement Period:** 20.11.2025 to 12.12.2025 till 11:00 hrs. **Offer Submission Period:** 15 (Fifteen) days prior to 12.12.2025 till 11:00 hrs. **Date & Time of closing of tender:** 12.12.2025 till 11:00 hrs. **Validity of the tender:** 66 (Sixty Six) days. **Date & Time for opening of Tender:** The tender will be opened on and after 15.00 hrs. on 12.12.2025. **MISC-297/2025-26**
Tender Notice is also available at websites: **www.eindianrailways.gov.in / www.irops.gov.in**
Follow us at: @EasternRailway @easternrailwayheadquarter

MUNICIPAL CORPORATION JODHPUR

Inside Polytechnic College Campus, Residency Road, Jodhpur - 342004
Phone No. :- 0291-464 Fax :- 0291-2651464 ID :- cee_nmj@rediffmail.com
NIB No. NNIJ/PR25-26/03 Date: 20.11.2025
Short Term Notice Inviting Bid
UB NO. DLB2526SLOB24654
Online Proposals are invited on behalf of Municipal Corporation Jodhpur (MCJ) from eligible bidders fulfilling eligibility criteria as described in the Bid Documents for "Survey of Underground Utilities & Drone survey within the JMC limit and Trunk sewer line upto STP". The further detailed bid conditions can be downloaded from website **www.sppp.rajaasthan.gov.in** **www.sproc.rajaasthan.gov.in** Document will be available on these website from Date:- 20.11.2025 Time 10:00 AM
Commissioner
Municipal Corporation Jodhpur
Raj.Samwad/C25/14424

PUBLIC NOTICE

LOSS OF ORIGINAL REGISTERED SALE DEED & CONSTRUCTION AGREEMENT

We, **Mr. Amit Kumar Jain** (Aadhaar No.: 652466494531) S/o. Mr. Budhmal Jain, residing at Apartment bearing No. A - 1802 in the 18 Floor, in Block 1 being TOWER A and **Mrs. Anjana Surana** (Aadhaar No.: 996827413466) W/o. Mr. Deepak Surana, residing at Apartment bearing No. H - 1402 in the 14 Floor, in Block 3 being TOWER H of the Highliving District in the Township known as "SPR City - a project with Binny Limited" situated at No. 1, Cooks Road, Perambur, Chennai - 600012, hereby notify the general public that the following original property documents relating to our apartment have been irretrievably LOST/MISPLACED.

Detail:	Particulars
Documents Lost:	Original Registered Sale Deed and Construction Agreement
Registration Details:	Sale Deed (Doc. No. 4199/2023) and Construction Agreement (Doc. No. 4198/2023), both dated 26.06.2023.
Registered At:	Sub-Registrar Office, Puraasavakkam.
Property Address:	Apartment No. A - 1802, 18th Floor, TOWER A, Highliving District, SPR City, No. 1, Cooks Road, Perambur, Chennai 600 012.

Any person finding the said documents or having any claim/objection regarding the documents or the property must communicate the same to the undersigned. The public is cautioned against dealing with the lost documents

Contact Details:
Mr. Amit Kumar Jain / Mrs. Anjana Surana
Date: 25-11-25 No. 22, Ramanan Salai, 6th Floor, Sowcarpet, Chennai - 600001
Place: Chennai. Contact No.: 9840802446/ 9381031067/ 7338902111

QuoteExpress **IN A GENTLE WAY, YOU CAN SHAKE THE WORLD** > MAHATMA GANDHI

KARNATAKA POWER CORPORATION LIMITED

Registered Office: No.82, Shakti Bhavan, Race Course Road, Bengaluru-560 001
No. : A1P1C[C1] Dated: 24.11.2025
NOTIFICATION
Publication of Date for Re-Examination-reg
Ref: 1. Recruitment Notification No. A1P1C(C1)/HK Dtd: 03.08.2017
2. Recruitment Notification No. A1P1C(C1)/NHK Dtd: 03.08.2017
3. Hon'ble Supreme Court (SLP 32255/2025) Order Dtd: 23.09.2025
As per the Hon'ble Supreme Court order (SLP 32255/2025) dated: 23.09.2025, the re-written examination (Including Kannada Language Test) for recruitment to the Posts of Assistant Engineer (AE), Junior Engineer (JE), Chemist and Chemical Supervisor in the Corporation will be conducted through the Karnataka Examinations Authority (KEA).
For more details please visit KEA website: <https://cetonline.karnataka.gov.in/kea/kpcl/2023>.
Sd/- GM (A & HR)

ABHIRAMAPURAM BRANCH

No. 34, CP Ramaswamy Road, Abhiramapuram, Chennai - 600018.
Phone : 044 2499 3050/4279

Notice to Safe Deposit Locker Hirers (Defaulters in Payment of Rent of Lockers)
It is hereby notified for information of the hirers of **Safe Deposit Lockers** bearing the number mentioned against their names given below that they have defaulted payment of **ANNUAL HIRE CHARGES** and the payment is not forthcoming despite notices and reminders. The notices sent as per RBI / Bank's guidelines to the renters at their recorded addresses have been returned undelivered stating either persons / addresses not found or left. Efforts to contact the locker holders in person at their recorded addresses went in vain and their present whereabouts could not be ascertained. If the hire charges due to the Bank are not paid within **15 days from the date of publication** of this notice, the Bank shall invoke the provision under the lease agreement and break open the lockers on **11.12.2025 at 3.00 p.m.** at the entire risk and cost of hirers.

S. No.	Locker No.	Name of the locker holder and address	Rent due from	Overdue amount
1	7524BX0020	UMA MAHESWARI, 2, Kambur Nagar, Maduravaoyal, Chennai 95.	15.03.2022	Rs.16,048/-

Place : Chennai
Date : 22.11.2025 **BANK OF BARODA, ABHIRAMAPURAM BRANCH**

NOTICE INVITING BID

Odisha State Medical Corporation Limited (OSMCL)
In front of Ram Mandir, Convent Square, Unit - III, Bhubaneswar-751 001
Tel.: (0674) 2380950, Website: www.osmcl.nic.in, Email : drugs-osmcl@od.gov.in
Bid Ref. No.: OSMCL/2025-26/Factor/08 Date: 24/11/2025
CAD-2425: Online Bids through e-Tender portal (<https://tendersodisha.gov.in>) are invited from eligible bidders for supply of Inj. Factor VIII (EHL & VWF) for the year 2025-26 as per the particulars mentioned below:

Sl. No.	Particulars	Date and time
1.	Date & time of release of bid	24/11/2025, 3 PM
2.	Date & time for submission of queries by E-Mail id: drugs-osmcl@od.gov.in	25/11/2025, up to 5:00 PM
3.	Date & time of Online bid submission	Start Date & Time: 26/11/2025, 3 PM End Date & Time: 05/12/2025, 6.00 PM
4.	Date & time for submission of Tender Documents, Tender Document Fee and EMD amount as per section-IV of tender document	Start Date & Time: 06/12/2025, 10 AM End Date & Time: 12/12/2025, 11.00AM
5.	Date & time of online Technical bid opening	12/12/2025, 11:30 AM
6.	Date of opening of Price Bid	To be informed to the qualified bidders

The bid document with all information relating to the bidding process including cost of bid document, EMDs, Prequalification criteria and terms & conditions are available in the websites: www.osmcl.nic.in and <https://tendersodisha.gov.in>. The Authority reserves the right to accept / reject any part thereof or all the bids without assigning any reason thereof. All notice will be published in the OSMCL website www.osmcl.nic.in. Hence the bidders are requested to visit OSMCL website www.osmcl.nic.in in time to time for any published notice against the tender.

SD/- Managing Director
OSMCL Ltd., Odisha

राष्ट्रीय इलेक्ट्रॉनिकी एवं सूचना प्रौद्योगिकी संस्थान, तिरुपति National Institute of Electronics and Information Technology, Tirupati (Under Ministry of Electronics & Information Technology, Govt. of India)

Expression of Interest for conducting NSQF Courses in Andhra Pradesh under EELTP (2025-26)

National Institute of Electronics & Information Technology (NIELIT), Tirupati invites Expression of Interest (EoI) from IT Training Institutes operating in Guntur, East-Godavari, Krishna, Sri Potti Sriramulu Nellore and Visakhapatnam districts of Andhra Pradesh for rolling out NSQF aligned courses in IECT under a Government funded project titled: "Employability Enhancement & Livelihood Training Program for SC/ST and EWS (Women)" referred as EELTP. The Institutes participating in the EoI should have the relevant NSQF accreditations or will be required to become NSQF accredited Training Partners of NIELIT Tirupati for relevant courses.

The Guidelines for grant of NSQF accreditation can be downloaded from: <https://nielit.gov.in/content/nsqf>, except for 'O' Level, for which the aspirant institutes will have to apply separately. Existing Training Partners may download the EoI document for EELTP from website: <https://www.nielit.gov.in/chennai>. Interested institutes may submit their applications complete in all respect by the Last Date. EoI will be accepted in sealed envelope, only through post or by hand.

Ground Floor, Natural Sciences Building (Block-2),
Sri Venkateswara University Campus, Tirupati - 517502, Andhra Pradesh.

For any query, please contact : 0897-2248232 e-mail: tirupati@nielit.gov.in
For details, please visit : <https://www.nielit.gov.in/chennai/> .

Advt. No. NT/PROJ/2526/11/01-EELTP X: TRP_NIELIT / FaceBook : TRPNIELIT Sd/- Director

Last Date :
10th Dec. 2025

गार्डन रीच शिपबिल्डर्स एण्ड इंजीनियर्स लिमिटेड Garden Reach Shipbuilders & Engineers Limited

(एकमात्र भारत का उद्योग / A Govt. of India Undertaking), तमिल नाडु / Ministry of Defence
Regd and Corp Office: GRSE BHAVAN, 61, Garden Reach Road, Kolkata - 700 024
Web: www.grse.in (CIN: L35111WB1934GOI007891)

E-TENDER NOTICE FOR ONLINE BIDDING

NIT No. : SCC/DC/OT(Press)/OSS/165/ET-3331
Sub: Hiring of Firm/Agency for providing manpower for Office Support Services in GRSE LTD. (Kolkata based Units)
Due Date: 21 days from the date of publication

- Details will be available in e-procurement portal <https://eprocuregrse.co.in>; Central Public Procurement Portal <https://eprcprocure.gov.in/cppp/> and GRSE Website <https://grse.in/tender-published/>
- Any addendum/corrigendum to this tender enquiry including change in dates, if any, will be published in above websites only.

"In Pursuit of Excellence and Quality in Shipbuilding"

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KMP SPINNERS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	KMP SPINNERS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	12th July 2006
3. Authority under which corporate debtor are incorporated / registered	ROC - Coimbatore. Incorporated under the Companies Act, 1956
4. Corporate Identity Number (CIN) of Corporate Debtor	U17111TZ2006PTC012922
5. Address of the registered office and principal office (if any) of Corporate debtor	SF No 299/7, Chinnarpalayam, Elanthakkutti Post, Veppadai, Tiruchengode Taluk, Erode - 638008 Tamil Nadu
6. Date of closure of insolvency resolution process	18th November 2025
7. Liquidation commencement date of the corporate debtor	18th November 2025
8. Name and registration number of the insolvency professional acting as Liquidator	Beleyur Resolutions Private Limited represented by Ravindra Beleyur Reg No. : IBB/IPE-0163/IPA-1/2023-24/50073
9. Address and e-mail of the liquidator, as registered with the Board	'Shreevathsa', 428, 19th B Cross, 3rd Block, Jayanagar, Bengaluru-560 011 Tel: +91 80 26540193 Email: ip@beleyur.com
10. Address and e-mail to be used for correspondence with the liquidator	'Shreevathsa', 428/ 19th B Cross, 3rd Block, Jayanagar, Bengaluru-560011 Tele: +91 80 26540193 Email: ibc-kmpspinnners@beleyur.com
11. Last date for submission of claims	24th December 2025

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of the liquidation of KMP Spinnners Private Limited, on 18th November 2025, (Order uploaded on 21st November 2025)

The stakeholders of KMP Spinnners Private Limited are hereby called upon to submit their claims with proof, on or before **24th December 2025**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under Section 38.

Sd/-
Ravindra Beleyur
Representing Beleyur Resolutions Private Limited
Liquidator
Date: 24th November 2025
Place: Bengaluru

